NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.01/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES:

K. N Pillai & Ors.

V/s. M/s. R. Prasanth & ors.

SECTION OF THE COMPANIES ACT: 245 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Budan Cham dray i/s Law Fours

For Respondent No. 1

2. Prachi Manchar Adv for Petitioner.

Banjay Jai Counsel for Petition

ORDER

C.P. No. 1/245/NCLT/MB/MAH/2016

- Ld. Counsel for both sides are present.
- 2. Ld. Counsel for the Petitioner is seeking adjournment. Adjournment granted. Let the C.P. be fixed for hearing on **19th December**, **2016** listed as first on board.

Dated: 18.11.2016

sd/-**Shri M.K. Shrawat**Member (Judicial)